

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2103  
ANSWERED ON:11.03.2013  
SILTING OF PONDS  
Agarwal Shri Jai Prakash

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has received any representations from Public Representatives/ Non-Governmental Organisations (NGOs) of Delhi regarding the silting of ponds;
- (b) if so, the details thereof;
- (c) whether due to dumping of waste/waste of building material the ponds have become a permanent source of pollution;
- (d) whether the Government/Central Pollution Control Board has undertaken/proposes to undertake any assessment of excessive pollution by silting of ponds in the capital;
- (e) if so, the details thereof; and
- (f) the action taken or proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) No Sir,

(b) Does not arise,

(c) to (f) The Central Pollution Control Board (CPCB) had undertaken studies in the capital during 2001-02, which revealed that on account of rapid urbanization and various developmental activities, lakes/ponds in Delhi are facing problems of pollution.

Based on the findings, CPCB has made certain recommendations to the Government of Delhi for protection and development of these water bodies. These include regular de-silting, de-weeding, bank protection, development of green areas, diversion of sewage, reclamation for rain water harvesting and ground water recharge etc.

The Ministry of Water Resources is also implementing the scheme of Repair, Renovation and Restoration of water bodies, where de-silting is one of the main components.